

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 147 (ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.01.2018.**

NAME OF THE COMPANY: Ishwar Singh & Ors. Vs. Haryana Automotives
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	:Mr. Pawan Sharma and Ms. Arpita Yadav, Advocates		
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	For the Respondent (s)	: Mr. Ashutosh Gupta and Mr. Rishi Sood, Advocates		
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ORDER

It is submitted by the Ld. Counsel for the Petitioner that the connected C.P.No. 5/ 2017 has to be heard along with the present petition. The same has not been listed today.

In view of the same, list this case as well as C.P.No. 5 / 2017 for final arguments on 1st May, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**